

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH; JODHPUR**

**ORIGINAL APPLICATION NO. 373/2011**

**Date of order: 16.09.2011**

**CORAM:**

**HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER  
HON'BLE MR. SUDHIR KUMAR, ADMINISTRATIVE MEMBER**

Harbans Singh S/o Shri Mithu Singh , aged about 50 years, R/o Railway Health Unit, Hanumangarh Junction, At presently under transfer from the post of Pharmacist, Railway Health Unit, Hanumangarh to Sriganganagar.

...Applicant.

Mr. Harish Purohit, counsel for applicant.

**VERSUS**

1. Union of India, through General Manager, Through North Western Railway, Jaipur(Raj.)
2. The Divisional Railway Manager( Personnel), North-Western Railway, Bikaner.
3. Senior Divisional Medical Officer, North West Railways, Bikaner.

... Respondents.

Mr. Salil Trivedi, counsel for respondents

**ORDER (Oral)**

**(Per Hon'ble Dr. K.B. Suresh, Judicial Member)**

Heard.

Reply has been filed by the respondents in this case. We feel that ends of justice will be met if a fresh representation is filed by the applicant within one week before the respondents and respondent No.2 directed ~~is~~ to consider the representation of the applicant untrammelled by any views, which they have taken earlier and shall pass a speaking order after a fresh look into the matter within 15 days next .

In view of the above, the OA is disposed of with no order as to costs.

**(SUDHIR KUMAR)  
ADMINISTRATIVE MEMBER**

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**(DR. K.B. SURESH)  
JUDICIAL MEMBER**